

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 29 of 2004

Dated: This the 03rd day of September, 2004

HON'BLE MRS. MEERA CHHIBBER, MEMBER-J
HON'BLE MRS.ROLI SRIVASTAVA, MEMBER-A

1. Lalji Yadav s/o late Ram Roop Yadav r/o 97-A/115, Gayasuddhinpur, P.O.Begam Sarai District Allahabad UP
2. Satish Kumar s/o Shri Bankey Lal Shukla r/o 95/89, Pura Dalel (Sarvodaya Nagar), Allahpur, Allahabad, UP
3. Om Prakash s/o Shri Kadey Deen r/o Vill. Jamshedput (Handia) P.O. Dhokari, Allahabad, UP

....Applicants

By Advocate:- Shri S.K.Mishra

Versus

1. Union of India through Secretary Ministry of Defence, South Block, New Delhi.
2. Director General, Ordnance Services, South Block, New Delhi.
3. Central Ordnance Depot Chheoki Allahabad U.P., through its Commandant.
4. The Commandant, Central Ordnance Depot Chheoki, Allahabad.
5. Army Ordnance Core, Record Office, Sikandarabad.

....Respondents.

By Advocate: Shri R.Sharma

O R D E R

By Hon'ble Mrs. Meera Chhibber, J.M.

Counsel for the applicant states that the relief(s) which he had sought for, had already been granted by the Department as applicant has been allowed to appear in the examination.

Accordingly this D.A. has become infurctuous. In view of the statement made by counsel for applicant this D.A. is dismissed as infurctuous with no order as to costs


Member-A


Member-J

Brijesh/-